

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. Padmanabhan

*Perum
PLS*

[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent called; absent. The counsel for petitioner submitted that he has already sent notice to the respondent and filed an affidavit in proof of the same. However, the Registry is directed to issue fresh notice to the respondents. **Put up on 13.07.2017 at 10.30 A.M.**

[Signature]

**(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)**

[Signature]

**(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)**